

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 308

IA-436/2023 IA-6033/2022 CA-938/2019 IA-3427/2022 CA-3/2020

In

IB-690(ND)/2018

IN THE MATTER OF:

M/s. BM Pipes Pvt. Ltd.

.....APPLICANT/PETITIONER

Vs.

M/s. Mas Project Engineers Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 19.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

: Mr. Ashok Juneja Liquidator in person

For the Sus. Board

: Adv. G.P. Madaan, Adv. Aditya Madaan,

Adv. Aishwarya Adlakha.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **23.05.2023.**

Sd/-
(Court Officer)